

Court No. - 65

Case :- MATTERS UNDER ARTICLE 227 No. - 5571 of 2016

Petitioner :- Chhotey Lal Maurya @ Nanhe And 3 Others

Respondent :- State of U.P. and Another

Counsel for Petitioner :- Shiv Bahadur Singh

Counsel for Respondent :- G.A.,Ali Hasan

Hon'ble Vivek Kumar Singh,J.

Three weeks and more time is granted for filing the counter affidavit.

List thereafter.

Interim order, if any, shall remain operative till the next date of listing.

Order Date :- 27.11.2019

Dev/-